

ternational Monetary Fund for supporting the proposed International Substitution Account;

(b) if so, whether he had pointed out in the discussion of the Group of 24 at Hamburg on 23rd April, 1980 that this will be against the spirit of Jamaica agreement where it was decided that the use of gold must primarily be for assisting developing countries; and

(c) whether India has opposed the IMF proposal that 20 to 25 million ounces be used for the promotion of Substitution Account?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI MAGANBHAI BAROT): (a) Yes, Sir.

(b) At the meeting of the Group of 24 at Hamburg on 23rd April, 1980, the Finance Minister had urged that the use of the Fund gold should be in keeping with the spirit of the Jamaica Agreement.

(c) Does not arise in view of (a) above.

#### **Misleading markings by some Mills**

3048. SHRI S. M. KRISHNA: Will the Minister of COMMERCE be pleased to state:

(a) whether it has been brought to Government's notice by the Consumer Education and Research Centre, Ahmedabad, that some of the mills are giving misleading markings such as 'mercerised' and 'sanforised' and fraudulent stampings on blended fabrics manufactured by them;

(b) if so, Government's reaction thereto; and

(c) the measures which Government have taken or propose to take to stop such malpractices?

THE MINISTER OF COMMERCE AND STEEL AND MINES (SHRI PRANAB MUKHERJEE): (a) The Consumer Education and Research Centre, Ahmedabad has brought to the notice of the Government that some of the mills are giving misleading marking and stampings.

(b) and (c). The factual as well as the legal aspects of the complaint are being looked into.

#### **Suggestions made by Federation of Indian Chamber of Commerce and Industry**

3049. SHRI P. M. SAYEED:

SHRI M. V. CHANDRASHEKHARA MURTHY:

Will the Minister of FINANCE be pleased to state:

(a) whether it has been pointed out by the Federation of Indian Chamber of Commerce and Industry that further credit squeeze would hit industrial production and push up the already shooting prices;

(b) if so, whether they have pointed out that only remedy for the current economic ailments was to increase the production base;

(c) whether they have submitted various suggestions to check the inflation; and

(d) if so, to what extent Government are agreeable to their suggestions and what steps are being taken to implement them?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI MAGANBHAI BAROT): (a) In their "A minimum Programme of Action" submitted to the Prime Minister and Finance Minister in January 1980, the Federation of Indian Chambers of Commerce and Industry have stated that tightening of credit policy following the inflation in the months of